## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/02/2018 AT 12.00 PM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER : CP/55/2018

NAME OF THE PETITIONER(S) : CS SHARKS GAMES SOLUTION PVT LTD

UNDER SECTION : 252

S.No. NAME (IN CAPITAL) **DESIGNATION SIGNATURE** 

REPRESENTATION BY WHOM

1. SHOBITAN M PADMANARHAN COURSEL BE THE

PETITIONER

## ORDER

Counsel for Applicant present. He has also sent the copy of the Petition to the concerned RoC; proof of which is placed on the file. No objection has been filed by the RoC. Matter is posted for arguments. Put up on 21.02.2018 at 10.30 A.M.

> . 5d-(CH. MOHD SHARIEF TARIO) MEMBER (JUDICIAL)

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